

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(CAA)-295/ND/2017

IN THE MATTER OF:

Marigold Ventures (P) Ltd with Marigold  
Strategies (P) Ltd

.PETITIONER

**SECTION :**

Under Section 230-232

Order delivered on 07.11.2017

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)


For the Petitioner/Applicant : -

For the Respondents :

ORDER

Learned Counsel for the petitioner is present. Heard.

Order reserved.

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit